

(b) The DDA had issued advertisement in September, 1992 calling for applications from Scheduled Castes/Scheduled Tribes applications for allotment of 271 shops on reserve price/fixed priced as approved by Delhi Development Authority vied Resolution dated 12.3.93.

(c) No. Sir. The allotment price of shops for Scheduled Castes/Scheduled Tribes is a fixed price. Allotment price of similar shops sold in auction for the general category various from auction to auction and is generally higher than allotement price for Scheduled Castes/ Scheduled Tribes.

(d) Question does not arise.

Small Industries Consortium

2121. SHRI V. SOBHANADREESWARA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any decision regarding setting up of Small Industries Consortium to protect the interest of the small scale industrial sector; and

(b) if so, the time by which this consortium is likely to be set up and come into force?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) (a) In the policy measures for promoting and strengthening small, tiny and village enterprises announced on 6.8.91 it has been envisaged to promote consortium of Small Scale Industries through National Small Industries Corporation (NSIC) and State Small Scale Industries Development Corporations. State Govts. have been advised to form such consortium. One such consortium has been formed

in Tamil Nadu.

(b) This is an ongoing activity.

Panel of Secretaries

2122. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the merit is taken into consideration for preparation of panel of Secretaries to the Government of India;

(b) if so, the details thereof ; and

(c) if not, the criteria for selection thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONAL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) (a) to (c). Inclusion in the panel of Secretaries to the Government of India is through a process of strict selection and evaluation of such qualities as merit, competence, leadership and flair for participating in the policy-making process. The posts at these levels at the Center are not considered as posts for improving the promotion prospects of any Service. It is the needs of the Central Government that are given paramount consideration.

[Translation]

Setting up of Joint Ventures

2123. SHRI SURYA NARAYA YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any steps for setting up of joint ventures with Japan, France, Britain and Germany; and